

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent (s) : -

APPEAL NO. 01 OF 2016

In the matter of:

**Chairman-Cum-Managing Director, Rajasthan Rajya
Vidyut Prasaran Nigam Ltd. & Anr.** **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Manoj kr. Sharma for
Mr. Pradeep Misra

Counsel for the Respondent (s) : -

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

In the matter of:

Delhi Transco Ltd. **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Ashwin
Ms. Parichita Choudhury

Counsel for the Respondent (s) : -

ORDER

On being mentioned, the matters are taken on board.

List these matters for hearing on **01.02.2018.** In the meantime, interim order to continue.

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I.J. Kapoor)
Technical Member